

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO- 1840
ANSWERED ON-11.02.2021

DEVELOPMENT OF BIO-ENERGY SYSTEM

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has prepared any guidelines for development of bio-energy system in the country;
- (b) if so, the details thereof; and
- (c) the amount of financial assistance provided during the last three years and the current year for the said purpose, State-wise including Bihar?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS
for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b) The Ministry is implementing the following schemes for development of bio-energy in the country :-

1. Scheme to support promotion of biomass based cogeneration in sugar mills and other industries. Under the scheme, Central Financial Assistance @ Rs 25 Lakhs / MW of surplus exportable capacity for bagasse cogeneration projects and Rs 50 Lakhs / MW of installed capacity for non-bagasse cogeneration projects is provided to cogeneration projects utilizing biomass like bagasse, agro-based industrial residue, crop residues, wood produced through energy plantations, weeds, wood waste produced in industrial operations, etc.

2. Programme on Energy from Urban, Industrial, Agricultural Wastes/ Residues and Municipal Solid Waste for recovery of energy in the form of Biogas or BioCNG or Power from Urban, Industrial and Agricultural Waste / Residues such as MSW, vegetable and fruit market wastes, slaughterhouse waste, agricultural residues and industrial wastes & effluents. The financial assistance available under this Programme is as follows:

- a. Biogas generation: Rs 1.0 crore per 12000cum/day (Maximum Rs 10Cr/project);
- b. BioCNG generation (including setting of Biogas plant): Rs 4.0 Crore per 4800Kg/day (Maximum Rs 10Cr/project);
- c. Power generation based on Biogas (including setting of Biogas plant): Rs 1.5 Cr to Rs 3.0 Crore per MW(Maximum Rs 10Cr/project);

d. Power generation from MSW: Rs 5.0 Crore per MW (Maximum Rs 50Cr/project);
e. Power generation from solid waste other than MSW: Rs 0.50 Crore per MW (Maximum Rs 10Cr/project);

f. Biomass Gasifier:

- Rs. 2,500 per kWe with dual fuel engines for electrical application
- Rs. 15,000 per kWe with 100% gas engines for electrical application
- Rs. 2 lakh per 300 kWth for thermal applications.

3. New National Biogas and Organic Manure Programme (NNBOMP) aims at setting up small biogas plants (1-25 m³) for meeting cooking energy and lighting needs of mainly rural and semi-urban households of the country. Under the NNBOMP Scheme, CFA is provided for setting up biogas plants of size from 1 m³ to 25 m³. The subsidy in the range of Rs. 7,500/- per plant of 1 m³ to Rs. 35,000/- per plant of 20 to 25 m³. Besides this, financial support is also provided for construction, supervision etc. There is also provision for support for skill development.

4. Biogas based Power Generation (Off-Grid) & Thermal energy application Programme (BPGTP) provides clean energy solutions through biogas production to reduce consumption of diesel, kerosene and electricity by installation of medium size biogas plants of size 30 m³ to 2500 m³ per day with power generation installed capacity of 3 KW to 250 KW .

(c) Financial assistance provided during the last three years and current year State-wise including Bihar is placed at **Annexure**.

Annexure**Annexure to Lok Sabha Unstarred Question No. 1840 on “Development of Bio-Energy System”**

Financial assistance provided under the four Bio-energy schemes during the last three years and current year State – wise including Bihar

All Figures in Rs Lakhs

State	2017-18	2018-19	2019-20	2020-21 (Up to 31.01.2021)	Total
Andhra Pradesh	783.63	418.09	373.5	550.48	2125.7
Andaman & Nicobar	0	0	6	6	12
Assam	1489.44	0	0	290	1779.44
Bihar	0	0	0	0	0
Chattisgarh	295.56	244.73	249.17	0	789.46
Delhi	550	1.05	0	0	551.05
Goa				5.7	5.7
Gujarat	284.4	0	240	120	644.4
Haryana	69	66	0	0	135
Himachal Pradesh	1.54	37.5	0	0	39.04
Kerala	696.5	23.93	170.21	48	938.64
Karnataka	669.02	1062.69	366.84	420	2518.55
Madhya Pradesh	885.25	461.28	414.47	480.76	2241.76
Maharashtra	2628.11	1709.44	874.61	490	5702.16
Meghalaya	21	12.5		10	43.5
Mizoram	45				45
Odisha	165.11	107.87	48	9.72	330.7
Punjab	196.15	423.79	355.61	286.36	1261.91
Rajasthan	3.85	166.95	9.5		180.3
Sikkim	18				18
Tamilnadu	30	315	450	0	795
Telangana	15.33	8.8	0	32	56.13
Tripura		22.03	33.65		55.68
Uttar Pradesh	163.04	262.2	142.28	35.37	602.89
Uttarakhand	302.2	36	182.6	30	550.8
West Bengal	80	0	0	0	80
Total	9392.13	5379.85	3916.44	2814.39	21502.81